

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR INDIAN CLOTHING LEAGUE PRIVATE LIMITED OPERATING IN TEXTILE & GARMENTS MANUFACTURE INDUSTRY AT LUDHIANA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Indian Clothing League Private Limited CIN U17290PB1987PTC052365 PAN: AACCV3439R
2.	Address of the registered office	C-243A, Phase VIII Focal Point Ludhiana Punjab 141010
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	C-243A, Phase VIII Focal Point Ludhiana Punjab 141010
5.	Installed capacity of main products/ services	75,000 pcs per month
6.	Quantity and value of main products/ services sold in last financial year	489742 pcs were sold in last FY to liquidate old stocks of last 3 years in lot sale for Rs 3,01,68,548/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<a href="mailto:rp.iclpl@gmail.com">rp.iclpl@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="mailto:rp.iclpl@gmail.com">rp.iclpl@gmail.com</a>
10.	Last date for receipt of expression of interest	30 <sup>th</sup> July, 2023
11.	Date of issue of provisional list of prospective resolution applicants	9 <sup>th</sup> August 2023
12.	Last date for submission of objections to provisional list	14 <sup>th</sup> August
13.	Process email id to submit EOI	<a href="mailto:rp.iclpl@gmail.com">rp.iclpl@gmail.com</a>

For any clarification, please write at [rp.iclpl@gmail.com](mailto:rp.iclpl@gmail.com)

Expression of Interest is required to be submitted through email at [rp.iclpl@gmail.com](mailto:rp.iclpl@gmail.com) or through Speed Post/Registered Post addressed to Resolution Professional at the address given below latest by 30<sup>th</sup> July, 2023.

Place: Chandigarh  
Date: 7<sup>th</sup> July 2023



*Desh Deepak*

**Desh Deepak**  
Resolution Professional  
For Indian Clothing League Private Limited  
IBBI/PA-001/IP-P00648/2017-2018/11105  
Regd Add: 1099/1, Sector 37-B, Chandigarh  
[rp.iclpl@gmail.com](mailto:rp.iclpl@gmail.com)